

The Deputy Minister of Law (Shri Hajarnavis): As on the 1st August, 1958 two election petitions arising out of bye-elections held after the Second General Elections had been disposed of and eight petitions were pending before the election tribunals.

सयुक्त राज्य अमेरिका का नेशनल वार कालेज

१४४१. श्री विभूति मिश्र : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सयुक्त राज्य अमेरिका के नेशनल वार कालेज के पदाधिकारी मई, १९५८ में भारत आये थे ,

(ख) यदि हाँ, तो उन्होंने किन किन को देखा और

(ग) उनके आने का क्या उद्देश्य था ?

प्रतिरक्षा उपमंत्री (सरदार मजीडिया):

(क) जी हाँ ।

(ख) दिल्ली और आगरा ।

(ग) कालेज के विद्यार्थियों को बाहर की जानकारी कराने के लिये, कालेज के कोर्स के रूप में, अमेरिका सरकार हर साल अपने देश से बाहर विद्यार्थियों की यात्रा का इन्तजाम करती है । यह भारत यात्रा इसी सिलसिले में थी । इस बारे में आप का ध्यान २६-५-५७ के तागकित प्रश्न मख्या ६०७ के भाग (ख) के उत्तर की ओर दिलाया जाता है ।

Union Territories Overseas Scholarships Scheme

1442. Shri A. K. Gopalan: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the number of applications received for study abroad under the Governments' Union Territories Overseas Scholarships Scheme—1958-59;

(b) the number of applicants called for interview;

(c) whether final selection of candidates has been made; and

(d) if so, their qualifications and basis of their selection?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) 64.

(b) 21

(c) Yes, Sir

(d) (i) The Selections are made on the basis of merit by a specially constituted Selection Committee

(ii) A statement showing the qualifications of the selected candidates is laid on the Table of the House [See Appendix IV, annexure No 12]

Expenditure Tax

1443. Shri Kunhan: Will the Minister of Finance be pleased to state the extent of expenditure likely to be assessed during 1958-59 under the Expenditure Tax Act 1957?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): Government have as yet no information

मध्य प्रदेश के लिये स्वीकृत धन राशि

१४४४. श्री खाड़ोवाला क्या विल मंत्री यह बताने की कृपा करेंगे कि

(क) द्वितीय पंचवर्षीय योजना के अन्तर्गत केन्द्रीय सरकार ने मध्य प्रदेश के लिये कुल कितनी धन राशि स्वीकृत की है ,

(ख) उस स्वीकृत धन राशि में से केन्द्रीय सरकार ने अब तक कितनी धन राशि दे दी है, और

(ग) अब तक कितनी धन राशि उपयोग न किये जाने के फलस्वरूप व्यपगत हो गई तथा उसके क्या कारण हैं ?

रखने तथा धार्मिक व्यय में।

(अ० बी० गोपाल रेड्डी) : (क) से (ग)।
स्वीकृत धन राशियाँ अदा की गयी धन राशियों से भिन्न नहीं हैं। धन की स्वीकृति सम्बन्ध केन्द्रीय मंत्रालयों द्वारा मूल्य प्रांकने के बाद दी जाती है और स्वीकृत धन की राशि योजना को क्रियान्वित करने की राज्य सरकार की क्षमता पर निर्भर होती है। केन्द्रीय सरकार द्वारा प्रतिवर्ष जो धन राशि बांटी जाती है, वह व्यय की प्रगति को देख कर ही दी जाती है इसलिये स्वीकृत धन राशि व्ययगत न होनी चाहिये। १९५६ के राज्य पुनर्गठन अधिनियम के अनुसार होने वाले परिवर्तनों के कारण उन क्षेत्रों के सम्बन्ध में, जिनको मिला कर मध्य प्रदेश बना है, केन्द्रीय सहायता के रूप में दी गयी विभिन्न धन राशियों के आंकड़े इस समय उपलब्ध नहीं हैं। उन्हें इकट्ठा किया जा रहा है और यथासमय सदन की मेज पर रख दिया जायगा।

Free and Compulsory Primary Education in Union Territories

1445. Sardar Iqbal Singh: Will the Minister of Education be pleased to state:

(a) whether there is any plan phased or otherwise, for introduction of free and compulsory primary education in the Union Territories; and

(b) if so, outline thereof?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). It is expected that by the end of the 3rd Five Year Plan, it will be possible to provide facilities of Free and Compulsory Primary Education for all children of the age group 6—11 years in the whole country including the Union Territories.

The Education survey started last year is nearing completion and steps are being taken to initiate the necessary measures for this purpose at the Central and State level.

Life Insurance Companies

1446. Sardar Iqbal Singh: Will the Minister of Finance be pleased to state the total amount of compensation so far paid to the various life insurance companies?

The Minister of Revenue and Civil Expenditure (Dr. B. Gopala Reddi): Rs. 4,03,23,867.

Foreigners in Indian Service

1447. Sardar Iqbal Singh: Will the Minister of Home Affairs be pleased to state the total number of non-Indian Officers in service of Government at present and the capacity in which each is serving?

The Minister in the Ministry of Home Affairs (Shri Datar): The information is being collected and will be laid on the Table of the House.

Primary and Basic Education of Punjab

1448. Sardar Iqbal Singh: Will the Minister of Education be pleased to state the amounts of grants allotted to the State of Punjab in 1958-59 so far for pre-primary, primary and Basic Education Schemes?

The Minister of Education (Dr. K. L. Shrimall): According to the new procedure introduced this year regarding payment of Central assistance to State Governments for the implementation of Development Programmes under the 2nd Five Year Plan, separate sanctions for individual schemes are not being issued. Instead, lump sum "ways and means advances" to the extent of 3/4 of the admissible Central assistance for all sectors of development are being released in regular monthly instalments beginning in May, 1958.

The amount of Central grants that will be admissible to any State Government for any category of Schemes will be calculated during the 4th quarter of the year on the basis of the actual progress achieved by them during the first three quarters and estimates for the 4th quarter and scheme-